

DISTURBANCES IN TELENGANA

*694. SHRI M. N. KAUL: SHRI
DEVI SINGH: SHRI
LOKANATH MISRA :f
SARDAR RAM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present position regarding sudden and wide-spread disturbances in Andhra Pradesh, particularly the Telengana area, necessitating the calling in of the armed forces to assist the civil authorities, where required, in restoring law and order in the State; and

(b) how Government propose to solve the problem arising out of the dispute relating to right of citizenship in Telengana and the gentlemen's agreement of 1956 regarding safeguards in the Telengana area?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) According to information furnished by the State Government, army was called in on the night of January 29, 1969 as agitation in Telangana and Andhra areas had taken a violent turn. Though the agitation still continues, no major incidents have been reported since February 5, 1969.

(b) The Central Government have been in close and constant touch with the State Government. The Chief Minister held a discussion with leaders of political parties on January 19, 1969 and certain decisions were taken regarding the implementation of safeguards for the Telangana area. The State Government issued necessary orders on January 21, 1969. It would be the endeavour of the Central Government to assist the State Government in every possible way to redress the genuine grievances of the people of Telangana.

The question was actually asked on the floor of the House by Shri Lokanath Misra.

SHRI LOKANATH MISRA.: I do not know what the definition of "major incidents" is according to the honourable Home Minister.. .

SHRI A. D. MANI: Ten heads broken.

SHRI LOKANATH MISRA: May I know if it is a fact that since the Chief Minister did not dare to go and get into the aeroplane in which he was to fly to Delhi by the main door, he had to go by the back door? Is the Osmania University closed till 9th June, 1969? And is the Home Minister aware that there is not a single bus in the twin cities of Hyderabad and Secunderabad?

SHRI M. V. BHADRAM: That is not a fact.

SHRI LOKANATH MISRA: Let him say. "No". Let me put my question. Is it a fact or not? In addition to this, Sir, there is a statement of the Chief Minister in the newspapers where he holds some Congressmen responsible for the violent agitation in the Telangana area, and he goes on to say that the Central leadership is also encouraging those Congressmen in the Telangana area and that if the Central leaders desist from encouraging the Congressmen there, then something could be done, he could control the situation in his own way. I would like to know whether it is a fact or not. I would also like to know whether during the discussions that he had with the honourable Home Minister and the honourable Prime Minister, he conveyed these feelings to them, meaning thereby that unless the Home Minister and the Prime Minister desisted from encouraging the rebellious Congress elements in Telangana, he would not be able to control the situation.

SHRI Y. B. CHAVAN: Sir, hon. Shri Misra has introduced a new element in this whole matter.. .

SHRI LOKANATH MISRA:
That is what the Chief Minister says.

SHRI Y. B. CHAVAN: There is no question of anybody encouraging the disturbances. I would humbly submit to this honourable House that these would be wrong suggestions; if I may call them mischievous suggestions. Sir, we all know that there is a strong agitation. The people's minds are agitated in Telangana and Andhra. In this matter, Sir, everybody, at least one who belongs to this honourable House, Members of Parliament, will have to take a position to help them resolve their difficulties. And we should not say any word here or there which would only add fuel to the fire. Sir, I have not yet met the Andhra Pradesh Chief Minister. But I may say, Sir, that all efforts are made by him for removing any cause for grievance in the minds of the people of Telangana.

SHRI LOKANATH MISRA: May I know, Sir, if the honourable Home Minister feels satisfied that the recommendations made by the Telangana Regional Committees have been implemented by the Chief Minister so far as the Telangana areas are concerned? If he is feeling satisfied about it, has he advised the Telangana Congress leaders that he feels satisfied that everything that could be implemented according to the recommendations of the Committees has been done, and therefore, there is no cause for any agitation?

SHRI Y. B. CHAVAN: I do not think the Chief Minister has taken that position. Even the Chief Minister has not taken the position that he is satisfied about it. Therefore, he is making efforts to call the representatives of all the political parties and to see how best the recommendations can be implemented.

SHRI N. VENKATESWARA RAO: Is the honourable Minister aware that since the troubles have started there is a regular police guard at the homes of the Andhra Ministers and that none of them is in a position to go into the midst of the people? Is he also aware that this trouble is mainly due to a

crisis of confidence in the present leadership of Andhra Pradesh? Again, Sir, is the hon. Minister aware that though there are many differences between the people of Telangana and Andhra, the common slogan that is heard in both the areas is, "Down with Brahmanda Reddy"

SHRI Y. B. CHAVAN: Sir, the hon. Member appears to know more than what I know in this matter. Well, Sir, any campaign against an individual cannot be said to be a very happy thing. With regard to the question as to what is the position in the party, it is not a matter for me to express an opinion here. And as far as the Ministers are concerned, normally all security precautions are taken. This is not something special.

SHRI M. V. BHADRAM: Sir, the honourable Home Minister, has stated that the Chief Minister is taking steps to resolve the crisis. The All-Party Conference signed a document on the 19th January. What steps have been taken since then by the Chief Minister to improve the situation and satisfy the Telangana people?

SHRI Y. B. CHAVAN: Sir, he is in the process of taking all the steps. They are continuous steps and continuous action is being taken.

SHRI M. V. BHADRAM: What are they?

SHRI Y. B. CHAVAN: If you ask me for that I will get a report from him and give it to you.

श्री जगदम्बी प्रसाद यादव : मैं सरकार से जाना चाहता हूँ कि सरकार ने यह बताया कि मेजर दुर्घटना होने पर केन्द्र सरकार तुरन्त मदद करती है, तो वहाँ वह मेजर दुर्घटना क्या थी और मेजर दुर्घटना तेलंगाना के लोगों द्वारा करने का कारण क्या था ? इस सन्दर्भ में मैं केन्द्र सरकार से एक बात और कहना चाहता हूँ कि जिस तरह की तेलंगाना के लोगों की मांग थी, उसी तरह की अन्य प्रदेशों में भी पिछड़े स्थलों पर वहाँ के

लोगों की मांग रहती है, लेकिन केन्द्र सरकार उनके साथ सौतेला व्यवहार करती है, जिसके कारण ऐसी दुर्घटनायें हो जाती हैं, तो तेलंगाना की स्थिति को देखते हुये क्या केन्द्र सरकार अन्य प्रदेशों की सरकारों को भी हिदायत देगी कि जहाँ ऐसे पिछड़े हुये स्थल हैं, वहाँ के लोगों की वे मांगें पूरी करें ताकि ऐसी दुर्घटनाएं न हों।

SHRI Y. B. CHAVAN: It is a general question that the honourable Member has asked. I think every Chief Minister of a State would be naturally interested in getting his different regions satisfied, particularly the back, ward regions of the State. It is in his own political interest and it is in the interests of the State concerned. Naturally the Govt. of India whenever an occasion comes, if its advice is sought, always advises on this matter to proceed on the same lines.

श्री गोडे मुराहरि : मैं सरकार से यह जानना चाहूंगा कि क्या सरकार को यह पता है कि जो स्थिति आज तेलंगाना में है वह बहुत खतरनाक है। वह कोई मामूली एजीटेशन नहीं है। जितना अखबारों में आता है, उससे भी बहुत गहरा एजीटेशन वहाँ चल रहा है और वह हर एक गांव में पहुंच गया है। यहाँ तक कि तेलंगाना में जो गांवों में आंध्र के लोग जा करके बसे हैं, वे वहाँ से भगाये जा रहे हैं और कई लोग वहाँ से अपने घर छोड़ कर चले गये हैं, क्योंकि कुछ लोगों के साथ गुंडागर्दी भी हुई है। इस प्रकार की स्थिति तेलंगाना में उत्पन्न हो गई है और इसका कारण अगर हम ढूंढेंगे तो हो सकता है कि जो हमारे साथी लोक नाथ मिश्र जी ने कहा उसमें कुछ तथ्य हो।

शुरूआत ऐसे ही होती है। बाद में अपने हाथ से निकल जाता है। आज परिस्थिति तेलंगाना में यह है कि तेलंगाना के लोग अलग तेलंगाना की मांग करने लगे हैं। मैं सरकार से जानना चाहता हूँ कि क्या सरकार जो तेलंगाना

मूवमेंट को चला रहे हैं, जो यह कहते हैं कि हम तेलंगाना को अलग करना चाहते हैं, उनको बुला कर और तेलंगाना के जो असली नेता हैं, उनको बुला कर इस मामले को हल करने की कोशिश करेगी? आपस में बैठ कर कोई एग्रीमेंट कर लें, 4-5 पार्टियों को बुला कर उससे कोई फायदा नहीं होता। एक बार इस तरह का एग्रीमेंट हुआ था जनवरी में उससे कुछ नतीजा नहीं निकला। फिर बाद में बहुत बड़ा एजीटेशन खड़ा हो गया। इसलिए मैं जानना चाहता हूँ कि केन्द्र की ओर से कोई ऐसी कोशिश होगी कि ब्रह्मानन्द रेड्डी साहब को कह कर या वहाँ की सरकार को हटा कर और कोई नई सरकार बना कर, जैसे भी हो, वहाँ के तेलंगाना मूवमेंट के नेताओं के साथ बैठ कर, लोकल नेताओं के साथ बैठ कर, वहाँ के मामले को हल करने का प्रयत्न किया जाय।

SHRI Y. B. CHAVAN: The hon. Member has made certain suggestions for the consideration of the Government.

SHRI N. SRI RAMA REDDY: As has been stated, there is what is known as the Telangana Agreement of 1956. I would like to know whether the Home Minister has made any assessment as to how far this 'gentleman's agreement' has been acted upon so far? If there has been a default, how far has been the default? The main trouble seems to be that the pending developmental work in Telangana is not attended to as much as it should have been according to the Agreement. Secondly with regard to appointments also, the quota of Telangana has not been given as much as it was agreed to. These two seem to be the points of contention of the Telangana people. I would like to know whether the Home Minister has made any assessment in this regard and, if so, what is the actual situation. This House would be quite pleased to know about the actual-situation in this regard.

SHRI Y. B. CHAVAN: I have not made any accurate assessment in this matter. Certainly it is recognised that

there is a grievance in this matter. This is the most important factor. I do not want to sit in judgement one way or the other but as long as there is a feeling of grievance...

SHRI N. SRI RAMA REDDY: What are the figures?

SHRI Y. B. CHAVAN: I do not have the figures.

SHRI N. SRI RAMA REDDY: Kindly make an assessment.

SHRI Y. B. CHAVAN: That is a suggestion. The Chief Minister has recognised the existence of this feeling which is more important.

SHRI J. P. YADHAV: More than 15 minutes have been given to this.

MR. CHAIRMAN: There were a number of Calling Attention Notices. Since this question has come, I shall give enough opportunity to everyone.

SHRI K. P. SUBRAMANIA MENON: May I know from the Government whether this agitation in Telangana arises from a number of genuine grievances of the Telangana people arising out of the neglect of and discrimination against their region in the matter of economic development and that this undoubted genuine grievance has been taken advantage of by re-actionary, feudal, vested and other disruptive forces to sow discord and fratricidal strife between the different sections of Andhras? May I know from the Government what concrete steps, political, administrative and otherwise, they are going to take to assuage the feelings of mutual hatred and rivalry between the different sections of Andhras?

SHRI Y. B. CHAVAN: As far as the grievance is concerned. I have answered the question. I do not think there was any deliberate neglect as such but as I said certainly the fact that there is a feeling of grievance in the minds of the Telangana people has been recognised even by the Chief Minister himself and whatever steps

in this matter the Chief Minister wishes to take, we will help him. We are going to meet again and discuss this matter.

SHRI MULKA GOVINDA REDDY: I would like to know from the Home Minister whether there is not a strong movement now for a separate Telangana going on and if it is not a fact that the grievances of the Telangana region have not been properly met and proper attempts have not been made by the Government including the Ministers from Telangana? In view of the fact that the leaders of Andhra and Telangana have not been able to arrive at any solution and disturbances are going on, may I know whether the Central leadership will take the initiative for convening a Convention of all important leaders of both Telangana and Andhra to find out a solution for this?

SHRI Y. B. CHAVAN: This is a suggestion for action.

SHRI M. P. BHARGAVA: May I know from the Minister whether the Agreement entered into at that time had a clause to this effect that if the Chief Minister came from those areas which were non-Telangana, there would a Deputy Chief Minister from the Telangana area and if that Agreement was there, what were the reasons that that Agreement was not later on implemented?

SHRI Y. B. CHAVAN: I have no specific information on that point.

MR. CHAIRMAN: Shri Rajnarain.

श्री राजनारायण : क्या माननीय घर मंत्री जी इस बुनियादी सवाल पर गौर करेंगे कि आन्ध्र में मुख्य मंत्री रेड्डी, अध्यक्ष रेड्डी, विधान परिषद् के चेयरमैन रेड्डी, वाइस चान्सेलर्स रेड्डी ? यह बुनियादी सवाल है, जिससे यह देश चरचरा रहा है। मैं जानना चाहता हूँ कि क्या सरकार कोई ऐसा उपाय बतायेगी, जिससे जो जातिवाद देश में फैल रहा है—जैसे उत्तर प्रदेश में

चन्द्रमानु गुप्त मुख्य मंत्री हुये, तो ब्राह्मण ऐडवोकेट जनरल हटा दिया, पन्त जी मन्त्र मंत्री हुये तो उन्होंने ब्राह्मण ऐडवोकेट जनरल बना दिया—वह समाप्त हो सके ? सारा देश चरचरा रहा है जातिवाद से । क्या सरकार कोई ऐसा कदम उठायेगी, जिससे जो यह बुनियाद है, जिससे अलगाव की भावना प्रबल होती है, वह जातिवाद समूल नष्ट हो ? जो डाइरेक्टर जनरल हेल्थ है उत्तर प्रदेश में वह ब्राह्मण है, वहाँ चन्द्रमानु गुप्त बनिया लाना चाहते हैं ।

MR. CHAIRMAN: Do not bring in Mr. Gupta here. This is relating to Telengana, not UP.

श्री राजनारायण : मैं यह कह रहा हूँ कि यह उठा क्यों । लोगों को लगता है कि अपना हक तभी मिलेगा जब हमारी जाति के लोग ही कहीं ऊपर होंगे । यह भावना इस देश को खराब कर रही है । तो सरकार क्या ऐसे कोई कदम उठायेगी, जिससे जातिगत भेदभाव को लेकर जो सरकारी पदों पर नियुक्तियाँ हो रही हैं, उस पर कुठाराघात किया जाय ?

श्री वार्डो बा० चव्हाण : माननीय सदस्य ने बड़ी लम्बी तक्रार की जातिवाद के विषय । जो तक्रार की उसके साथ मैं सहमत हूँ, जातिवाद के बारे में कोई दूसरी राय हो ही नहीं सकती । जातिवाद इस देश से जाना चाहिये । हमें इस देश में सबसे बड़ी लड़ाई यही करनी है । जो आपने ख्याल दिया है, उस से मैं सहमत हूँ ।

SHRI B. K. P. SINHA: May I know if the Government of India realises that they have a special responsibility not only in respect of Telangana but in respect of all such situations inasmuch as no rational or reasonable solution of such problems at the State level is possible so long as there is an impression in the country that there is a greater power than the State Government or the State Assembly in the Central Government which is always

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waiting in the wings and which knuckles down to this sort of violent agitations? And if there is an agitation that there must be a separate Nagaland, if there is an agitation that Punjab must be broken, the demands are conceded.

SHRI LOKANATH MISRA: To whom is he putting the question? Mr. Chavan has gone away.

MR. CHAIRMAN: He has to go to the other House.

SHRI B. K. P. SINHA: It is necessary that the Government of India should make a categorical statement here and now that they shall not on any account allow the breaking up of any more States, whatever the nature of the demand. These subversive demands are arising in every State, in Gujarat, Bihar and everywhere.

SHRI VIDYA CHARAN SHUKLA: We have made a categorical statement in reply to the question that the issue of reorganisation of the States has been settled with the enactment of the States Reorganisation Act and therefore the question of reorganising the State of Andhra does not arise.

SHRI SUNDER SINGH BHANDARI: May I put a question?

MR. CHAIRMAN: You please sit down. Mr. Alva.

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SHRI JOACHIM ALVA: My hon. friend has already finished the question. When the people of Telangana have been completely neglected by the vested interests, may I ask the hon. Home Minister again whether they have any proposal to re-draw the map of India? When there was a discussion on the anvil in the Lok Sabha about ten years ago an assurance was given that there would be no further provinces established.

As a result of redrawing of the map of India, we had chaos and regional-

ism in this land. May I know whether the Government of India will be firm in not having any more provin--ces in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Yes, we will be firm on this.

श्री सुन्दर सिंह भंडारी : मेरा मंत्री महोदय ने यह पूछना है कि उनके द्वारा यह कहे जाने के बाद भी कि स्टेट्स का यह रिअगेंटिइजेशन फाइनल हो चुका है, मैं समझता हूँ कि कल के उदाहरण को नहीं भूले होंगे कि संविधान में संशोधन करके भी स्टेट्स के गठन करने की बात की जा रही है और यही करण है कि तेलंगाना में जेटिल-मेंस एग्रीमेंट के मामले पर उठा हुआ आन्दोलन आज स्वायत्तता प्राप्त करने का आन्दोलन बना है और यह आक्षेप लगा है कि केन्द्रीय नेता इस स्वायत्तता के आन्दोलन को प्रोत्साहन दे रहे हैं। तो मैं यह जानना चाहता हूँ कि गृह मंत्रालय इस स्वायत्तता के आन्दोलन के सम्बन्ध में अपनी क्या राय रखता है।

श्री विद्याचरण शुक्ल : हम लोग यह समझते हैं कि यह आन्दोलन अन्ध्र प्रदेश के हित में नहीं है और इस आन्दोलन को जरा भी प्रोत्साहन नहीं देना चाहिये।

MR. CHAIRMAN: Question hour is over. Now Short Notice Question No. 9.

[THE DEPUTY CHAIRMAN IN THE CHAIR]

SHORT NOTICE QUESTION AND ANSWER

LANDING OF BRITISH PARATROOPS AND MARINES IN CARIBBEAN ISLAND OF ANGUILLA

9. SHRI A. D. MANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government of India has been drawn to the landing of British paratroops and royal marines in the Caribbean island of Anguilla on March 19, 1969, with the object of subduing the local population from revolting against their Government; and

(b) if so, whether any representation has been made by the Government of India to the Government of the United Kingdom in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Madam.

(b) The Government of India has informed the British Government that the use of force was uncalled for. It is their hope that the British Government will take steps to decolonise the island in accordance with the wishes of its people and in conformity with the resolutions of the United Nations General Assembly. The people of Anguilla should be free to work out their own destiny in accordance with their own freely expressed wishes.

SHRI A. D. MANI: I would put two questions separately, Madam. I understand that the Caribbean Governments belonging to the Commonwealth were not consulted by the British Government before landing on Anguilla and some of them had acquiesced in the British. May I ask the Minister whether the other Members of the Commonwealth were consulted on the subject?

SHRI DINESH SINGH: Madam, we are informed from the speeches that the British Foreign Secretary made that earlier the Commonwealth Governments in the Caribbean area had been consulted about the need to restore some constitutional authority in Anguilla. The British had also consulted the Government of St. Kitts. But, as the hon. Member may have seen, the other Governments in the Caribbean area have not approved of the British action to send troops there.